

ITEM NO.17

COURT NO.5

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9320-9324/2015

(Arising out of impugned final judgment and order dated 29-10-2014 in WP No. 29017/2013 29-10-2014 in WP No. 29019/2013 29-10-2014 in WP No. 29021/2013 29-10-2014 in WP No. 29023/2013 29-10-2014 in WP No. 29025/2013 passed by the High Court of Judicature at Madras)

M/S. TVS MOTOR COMPANY LTD.

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU AND OTHERS

Respondent(s)

WITH

SLP(C) No. 9325/2015 (XII)

SLP(C) No. 10579/2015 (XII)

SLP(C) No. 9326/2015 (XII)

SLP(C) No. 25434/2015 (XII)

S.L.P.(C)...CC No. 14354/2016 (XII)
(IA No. 1/2016-CONDONATION OF DELAY IN FILING)

SLP(C) No. 2905/2018 (XII)

Date : 07-08-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHANFor Petitioner(s) Mr. V. Giri, Sr. Adv.
Mr. Anil Kaushik, Adv.
Mr. Abhishek Mishra, Adv.
Mr. Akash Bhardwaj, Adv.
Ms. Shilpa Singh, AOR

Mr. S.K. Bagaria, Sr. Adv.
Mr. Aditya Sharma, Adv.
Mr. Ajit Singh, Adv.
Mr. N. Prasad, Adv.
Mr. Akash Jindal, Adv.
Mr. Manu Bajaj, Adv.
For M/s Parekh & Co., AOR

Mr. K. K. Mani, AOR
Mrs. T. Archana, Adv.

For Respondent(s) Mr. Vijay Narayan, Adv. Gen. for Tamil Nadu
Mrs. Narmada Sampath, Adv.
Ms. Maitreyee Mishra, Adv.
Mr. K. V. Vijayakumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

List the matters tomorrow i.e. on 8.08.2018 for further
hearing.

(SUSHIL KUMAR RAKHEJA)
AR-CUM-PS

(RAJINDER KAUR)
BRANCH OFFICER